

सं० A-60011/137/2022-ADMIN-I-Part(1)

भारत सरकार /Government of India

विधि एवं न्याय मंत्रालय

Ministry of Law & Justice

विधि कार्य विभाग

Department of Legal Affairs

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Shastri Bhawan, New Delhi  
Dated the 9<sup>th</sup> September, 2024

OFFICE ORDER No. 189/2024

Consequent upon the acceptance of the recommendations made by the DPC by the Competent Authority, Dr. R.S. Shrinet, Deputy Legal Adviser, is hereby promoted to the post of Additional Legal Adviser [**Grade-II of the Legal Adviser cadre of Indian Legal Service**] in the Level 13 of Pay Matrix in the Department of Legal Affairs, Ministry of Law & Justice with effect from the date of assumption of charge.

V. S. Chauhan  
09/09/24

(V.S. Chauhan)

Under Secretary to the Govt. of India  
Tel. 2338 3634

Copy to:

1. The officer concerned.
2. Smt. Deepa R. Krishnan, Under Secretary, Union Public Service Commission with reference to letter no.1/4(8)/2024-PD-4 dated 05.09.2024.
3. PS to Hon'ble MoS (I/C) L&J/PSO to LS/ PPSs to Addl. Secretaries/PPSs to JS & LA/CCA.
4. In-charge, Branch Secretariats (Bengaluru/Chennai/Kolkata/ Mumbai).
5. In-charge, CAS/Lit.(HC)/Lit.(LC).
6. The Pay & Accounts Officer, Department of Legal Affairs, M/o Law and Justice, New Delhi.
7. Cash Section / Admn. II/ Admn. III/ Admn. IV Section/ Hindi Unit.
8. e-office portal.